



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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GOVERNMENT OF ASSAM  
ORDERS BY THE GOVERNOR  
LEGISLATIVE DEPARTMENT :: : LEGISLATIVE BRANCH

## NOTIFICATION

The 8th February, 2023

No. LGL.132/2022/11.— The following Act of the Assam Legislative Assembly which received the assent of the Hon'ble Governor of Assam on 3rd February, 2023 is hereby published for general information.

### ASSAM ACT NO. II OF 2023

(Received the assent of the Governor on 3rd February, 2023)

THE ASSAM FOREST (REMOVAL AND STORAGE OF  
FOREST PRODUCE) REGULATION (AMENDMENT) ACT, 2022

**AN  
ACT**

further to amend the Assam Forest (Removal and Storage of Forest Produce) Regulation Act, 2000.

**Preamble**

Whereas it is expedient to amend the Assam Forest (Removal and Storage of Forest Produce) Regulation Act, 2000, hereinafter referred as the principal Act, in the manner hereinafter appearing.

Assam Act No. XII of 2000

It is hereby enacted in the Seventy-third Year of the Republic of India as follows:-

**Short title, extent and commencement**

1. (1) The Act may be called the Assam Forest (Removal and Storage of Forest Produce) Regulation (Amendment) Act, 2022.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force at once.

**Amendment of section 7**

2. In the principal Act, in section 7, for the words "imprisonment which may extend to one year, or with fine which may extend to two thousand rupees, or with both," appearing in between the words "punished with" and "and the court", the words "fine of rupees 2000 (two thousand) which may extend to rupees 1,00,000 (one lakh)" shall be substituted.

**Amendment of section 14**

3. In the principal Act, in section 14, in fourteenth line, for the words which may extend to one thousand rupees "or with imprisonment for a term which may extend to six months or with both" appearing after the word "with fine", the words "which may extend to rupees 10,000 (ten thousand)" shall be substituted.

**GEETANJALI DAS SAIKIA,**

Secretary to the Government of Assam,  
Legislative Department, Dispur, Guwahati-6.